

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1484
TO BE ANSWERED ON 08.03.2021

CSR for conservation of environment

1484. SHRI HARNATH SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has fixed any Corporate Social Responsibility (CSR) towards conservation of environment in various cities of the country;
- (b) if so, the details thereof, district-wise; and
- (c) the steps being taken by Government for effective implementation of relevant schemes pertaining to conservation of environment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) The Ministry has not fixed any Corporate Social Responsibility (CSR) towards conservation of environment. The Ministry in supersession of its OM dated 1st May 2018 issued guidelines vide OMs dated 30th September, 2020 and 25th February 2021 stating that the Expert Appraisal Committee (EAC) or State Level Expert Appraisal Committee (SEAC) shall deliberate on the commitments made by the project proponent to address the concerns raised during the public consultation and prescribe specific condition(s) in physical terms while recommending the proposal, for grant of prior environment clearance instead of allocation of funds under Corporate Environment Responsibility. In those cases where public hearing is not involved, the project proponents will be bound to take up all activities proposed by them in the Environment Management Plan (EMP) as well as any additional activities that may either be committed by them before the EAC/SEAC or the same have been prescribed by the EAC/SEAC.
